



Court No.3

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No.22 of 2026

SMT. KIMTI SUBBA

..... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

..... RESPONDENTS

Date: 08.05.2026

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Sudesh Joshi, Senior Advocate with
Mr. Uma Shankar Sarda, Advocate and
Mr. Adarsh Gurung, Advocate.

For Respondents: Mr. S.K. Chettri, Government Advocate.
Mr. Sujan Sunwar, Assistant Government
Advocate.

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1. The learned Senior Counsel appearing for the petitioner after arguing the matter for some time submits that he would like to withdraw the present writ petition. He is accordingly permitted.
2. The writ petition stands disposed as withdrawn along with the interlocutory application.

Judge